

Law Commission Report

2896. Shri Tangamani: Will the Minister of Law be pleased to state:

(a) whether Eighteenth Report of Law Commission on Marriage Dissolution Act, 1956 has been considered by the Government;

(b) if so, the nature of decision taken; and

(c) what steps are proposed for implementing the decisions?

The Deputy Minister of Law (Shri Hajarnavis): (a) to (c). Eighteenth Report of the Law Commission on the Converts' Marriage Dissolution Act, 1866 is under examination of the Government. No decisions have so far been taken on the recommendations contained in the Report.

Pay Scales of Police Force of Andaman and Nicobar Islands

2897. Sardar A. S. Saigal: Will the Minister of Home Affairs be pleased to state:

(a) whether officers of the Andaman and Nicobar Police Force, excepting Sub-Inspectors and Assistant Sub-Inspector, get Central scales of pay;

(b) if so, why Sub-Inspectors and Assistant Sub-Inspectors are not given the Central scale of pay etc.; and

(c) whether consequent upon Central Pay Commissions report, the question of revision of pay scales of these Police Officers is under Government's consideration?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). All officers of Andaman and Nicobar Police Force, including Sub-Inspectors and Assistant Sub-Inspectors, get Central scales of pay.

(c) The scales of pay of various categories of posts in the Andaman and Nicobar Police Force including Sub-Inspectors and Assistant Sub-Inspectors have already been revised in accordance with the recommendations of the Second Pay Commission.

Manufacture of Tractors

**2898. { Shri G. K. Jedhe:
Shri Pangarkar:**

Will the Minister of Defence be pleased to state:

(a) whether there is any proposal before Government to open a new factory for manufacturing tractors in India; and

(b) if so, the details thereof?

The Minister of Defence (Shri Krishna Menon): (a) No, Sir. Not in defence factories or establishments.

(b) Does not arise.

Judges in Maharashtra High Court

**2899. { Shri G. K. Jedhe:
Shri Pangarkar:**

Will the Minister of Home Affairs be pleased to state:

(a) the number of judges employed in High Court of Maharashtra State; and

(b) how many of them are from outside the State?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) 11 permanent and 5 Additional Judges.

(b) None.

Promotions in Armed Forces Headquarters

2900. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether it is an established practice in Armed Forces Headquarters, New Delhi, to give preference to graduates over matriculates for purposes of promotion from Lower Division to Upper Division grade;

(b) if so, the reasons for the same;